

By Email

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/1999/6607/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri S. Khound,
District and Sessions Judge,
Golaghat.

Dated Guwahati the 14th November, 2018.

Sub: **Casual Leave along with station leave permission.**

Ref:- Your letters No. DJ(G) 8295/2018 dated 09.11.2018

Sir,

With reference to the above, I am directed to inform you that you have been granted 3 (three) days Casual Leave on 19.11.2018, 20.11.2018 and 22.11.2018 along with station leave permission w.e.f. the morning of 18.11.2018 till the evening of 24.11.2018, as prayed for. The Addl. District and Sessions Judge, Golaghat will remain in charge of your Court and Office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)
